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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/2016  
NAME OF THE PETITIONER(S) : Sreeram Sarath & another  
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	K. RAMASAMY & G.V. MODHAN KUMAR	Counsel for Respondents	G.V.m
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2.	K. Vaidyanathan Kumar Athiban Vijay A/K	Counsel for P	Athiban
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**ORDER**

Shri A K Athiban Vijay, representing counsel for petitioners present. Shri K Ramasamy, counsel for respondents present. Today this matter has been posted for final hearing. Counsel for petitioner reported that there is a proposal for settlement between the parties. At request of both the counsels, the parties in the matter are directed to be present on the next date of hearing for exploring the possibilities of settlement. Time extended at request. Put up on **15.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)